Implementation of 20-Point Programme

- 722. PROF. NARAIN CHAND PARA-SHAR: Wili the Minister of PRO-GRAMME IMPLEMENTATION be pleased to state:
- (a) the names of the States which have consistently achieved high rating in the implementation of 20-Point Programme during the past three years;
- (b) whether Union Government have given any incentive to these States for their commendable work and the nature of the incentive given; and
- (c) if not, whether any incentive will be given to such States in future?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHARY):

(a) Rajasthan, Tamil Nadu and Maharashtra are the three States which have consistently come in the first five States in ranking in the implementation of the 20-Point Programme during the past 3 years.

- (b) No, Sir.
- (c) There is no proposal under consideration to give any incentive to such States.

Organisations Receiving Foreign Contributions

- 723. SHRI ANIL BASU: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Ashoka Society, New Delhi, International Council for Research on International Economic Relations (ICRIER), New Delhi and Centre for the Study of Developing Societies, New Delhi have received any fund from abroad under the Foreign Contribution (Regulation) Act, during the last three years;
- (b) if so, details thereof, organisationwise; and
- (c) the countries from which funds originated and the particulars of the organisations which have contributed the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Out of the three associations, only Centre for the Study of Developing Societies, New Delhi has reported the receipt of funds under the Foreign Contribution (Regulation) Act.

(b) and (c). Information is indicated in the statement given below.